

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

SPECIAL BENCH - COURT 1 (URGENT HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**

**HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.12.2020 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 351/241/HDB/2020
NAME OF THE COMPANY	Sri Adidurga Chit Fund Pvt Ltd
NAME OF THE PETITIONER(S)	Yata Srinivasa Reddy
NAME OF THE RESPONDENT(S)	Sri Adidurga Chit Fund Pvt Ltd
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

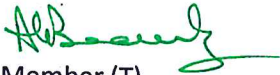
**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Counsel for Petitioner connected through video. Counsel for Respondents is also connected. Directed the Counsel for Respondents to file counter.

Post the matter to 09.02.2021.

  
Member (T)

  
Member (J)

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